various sectors such as industrial, agricultural, domestic etc. and the projections for the future are made for the State as a whole. The 15th Electric Power Survey projects the peak load power requirements of Public Utilities to be of the order of 7618 MW at the end of 2000-01 A.D. Forecast of peak load requirement of Licenses, namely Ahmedabad Electricity Company and The Surat Electricity Company in Gujarat are 623 MW and 320 MW respectively.

(b) to (e) The detailed exercise for meeting the requirements of power in the State, including major cities, during the Ninth Plan has been undertaken by the Government. The schemes to be commissioned and the likely expenditure in the State of Gujarat could be indicated only after the finalisation of the Ninth Plan.

## Assistance to Orissa and Rajasthan under **Employment Generation and Poverty Eradication Programme**

738. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) the amount of the Central Assistance given to Orissa and Rajasthan dur-

- ing 1995-96 and 1996-97, till date under the Employment Generation and Poverty Eradicaiton Programme;
- (b) whether the funds have been fully utilised in each State;
  - (c) if so, the results achieved thereby; and
- (d) whether there is any proposal under Government's consideration grant unemployment allowance to all educated/unemployment youths in Rajasthan and Orissa; if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) Two urban employment schemes, namely, Nehru Rozgar Yojana (NRY) and Prime Minister's Integrated Poverty Eradiction Programme (PMIUPEP) are being implemented by this Ministry. The Central funds released during 1995-96 & 1996-97 under these schemes to Orissa and Rajasthan are as under:-

			Amount Released	
			(Rs. in lakhs)	
Name of	State	Name of Scheme	1995-%	1996-97
Orissa		i) NRY	156.60	180.85 Allocation
		ii) PM-IUPEP	269.17	237.76 Allocation
Rajasthan		i) NRY	330.37	271.25
		ii) PM-IUPEP	506.27	447.18 Allocation

<sup>(</sup>b) No, Sir.

## (1) NEHRU ROZGAR YOJANA

	Rajasthan	Orissa			
(i) No. of beneficiaries assisted to set up micro	16317	7746			
Enterprises (SUME)					

<sup>(</sup>c) During the period 1995-96 to 1996-97 (upto 31.10.96) following progress under NRY & PMIUPEP has been reported:-

	Rajasthan	Orissa
(ii) No. of mandays of work generated under self Urban Wage Employment (SUWE)	2.41 (Lakhs)	3.52 (lakhs)
(iii) No. of Dwelling units upgraded in progress (SHASU)	NIL	4259
(2) PRIME MINISTER INTEGRATED URBAN POVPROGRAMME.	ERADICATION	
(i) No. of beneficiaries assisted to set up micro Enterprises (SUME)	270	NIL
(ii) No. of Dwelling units upgradedin progress (upto 31.8.96)	2853	NIL

As the PM-IUPEP scheme was launched only in the last quarter of 1995, it is too early to asses the results at this early stage. Most of the States are in preliminary stages of preparing projects, conducting house to house survey, identification of beneficiaries etc.

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(d) There is no such proposal under consideration.

## Scrapping of Indo-Oman Gas Pipeline **Project**

739. SHRI RAHASBIHARI BARIK: Will the PRIME MINISTER be pleased to state:

- (a) whether the Gas pipeline project with Oman has been scrapped;
  - (b) if so, the reasons therefor?
- (c) the amount spent by Government so far on conducting feasibility studies and surveys on the project;
- (d) whether Government have a proposal to revive the project; and
  - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) No. Sir.

- (b) Does not arise.
- (c) The Government of India has not spent any money on the feasibility study.

(d) and (e) GAIL and Oman Oil Company are setting up a joint working group to expedite the feasibility study.

## IOC Petrel outlets in Hyderabad

740. SHRI V. HANUMANTHA RAO: Will the PRIME MINISTER be pleased to state:

- (a) the number of petrol outlets of Indian Oil Corporation in Hyderabad city;
- (b) whether Indian Oil Corporation has specified certain maximum public facilities to be maintained by the outlets of IOC;
- (c) whether it is a fact that IOC has not ensured compliance of such conditions; and
  - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) As on 1.11.1996 Indian Oil Corporation had 35 retail outlets dealerships in operation in Hyderabad

- (b) and (c) Retail Outlets are under instructions to provide basic facilities for motorists such as free air, radiator water, drinking water and toilet facilities. Indian Oil dealers by and large are providing the above facilities.
  - (d) Does not arise.